

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -3127**  
ANSWERED ON – 30/03/2022

**STATUS OF PROJECTS UNDER CRIF**

**3127. # SHRI SATISH CHANDRA DUBEY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) details of the status of implementation of Central Road and Infrastructure Fund (CRIF) Act, 2000 during the last three years;
- (b) the State-wise details of its beneficiaries during the last three years;
- (c) the number of security crossings developed from this fund on highways near Railways and Railway crossing during the last three years, the details thereof; and
- (d) whether Government has put in place any mechanism to monitor the utilization of this fund, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this the Ministry also allocates fund for State Governments/ Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC).

The Central Road Fund (CRF) Act, 2000 was amended by the Finance Act, 2018 to the Central Road and Infrastructure Fund (CRIF) Act, 2000 and further, amended by the Finance Act, 2019.

As per amendment to the Government of India (Allocation of Business) Rules, 1961 in July, 2018, the subject matter pertains to the Ministry of Finance.

The CRIF is earmarked for various Infrastructure Sectors such as Transport (Road and Bridges, Ports, Shipyards, Inland Waterways, Airports, Railways, Urban Public Transport), Energy, Water and Sanitation, Communication, Social and Commercial Infrastructure, etc., as per the provisions of CRIF Act, 2000 amended by the Finance Act, 2019.

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF and EI&ISC schemes during each of the last three years, are placed at Annexure-I and Annexure-II respectively.

(c) The total number of safety crossings on State Roads and near railways and Railway crossings on State Roads sanctioned and completed under CRIF and EI&ISC schemes during last three years is at Annexure-III.

(d) The Ministry finalized the criteria for allocation of funds for development and maintenance of State Roads [for CRIF and EI & ISC Schemes] under the CRIF Act, 2000 in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020.

This criteria inter-alia provides for: -

- (i) Finalization of list of projects by the Ministry in consultation with State Governments/ UTs.
- (ii) Administrative Approval of projects (included under finalized lists) by concerned State Governments/ UTs.
- (iii) Technical Approval and Financial Sanction (TA&FS) of projects administratively approved by State/ UT Public Works Departments (PWDs), Road Construction Departments/ Corporations, etc.
- (iv) Permissible excess cost of upto 10 percentage over administratively approved cost.
- (v) Maintaining a revolving balance of one third of accrual/ allocation for the States/ UT for the year with State/ UT while releasing funds.
- (vi) Release of funds to States/ UTs in Quarterly instalments linked to submission of Utilization Certificates (UCs).
- (vii) Further release of funds by State Governments/ UTs to concerned executive agencies (e.g. Public Works Department (PWDs), Road Construction Department/ Corporation, etc.) within 7 days of release of funds by the Ministry.
- (viii) Design of projects are made as per relevant Central Government codes and guidelines.
- (ix) Project monitoring and quality control of works be done at regular intervals.
- (x) Quality monitoring system at State / UT level consisting of experts and supporting staff appointed by State Govt. / UT including State Quality Monitor.
- (xi) Quality monitoring system at State / UT level for devise a Quality Assurance System delineating requirements of quality, responsibility of officers and contractors, conduct independent tests, examine Quality Assurance documentation, responsibility of training PWD staff and recommending laboratory and field testing facilities.
- (xii) Inspection of works by civil engineer(s) having degree in civil engineering and 10 years' experience / Inspection of works by an independent impartial agency/ firm.

As per the CRIF Act, 2000 amended through Finance Act, 2019, the Central Government is no longer responsible for monitoring of State road projects under these schemes and expenditure incurred thereon.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3127 FOR ANSWER ON 30.03.2022 ASKED BY SHRI SATISH CHANDRA DUBEY REGARDING STATUS OF PROJECTS UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF during each of the last three years: -

| Sl. No. | State/UT             | Amount in Rs. crore |          |         |          |         |          |
|---------|----------------------|---------------------|----------|---------|----------|---------|----------|
|         |                      | 2018-19             |          | 2019-20 |          | 2020-21 |          |
|         |                      | Accrual             | Release* | Accrual | Release* | Accrual | Release* |
| 1       | Andhra Pradesh       | 330.27              | 326.88   | 349.64  | 350.08   | 325.54  | 322.00   |
| 2       | Arunachal Pradesh    | 127.91              | 108.39   | 133.20  | 126.61   | 125.48  | 42.03    |
| 3       | Assam                | 140.97              | 255.92   | 149.03  | 149.03   | 140.74  | 220.81   |
| 4       | Bihar                | 197.71              | 101.49   | 210.35  | 223.16   | 195.30  | 425.93   |
| 5       | Chhattisgarh         | 243.02              | 214.02   | 254.60  | 371.61   | 237.50  | 234.92   |
| 6       | Goa                  | 15.40               | 17.47    | 15.67   | 7.29     | 14.43   | 0.00     |
| 7       | Gujarat              | 429.28              | 531.19   | 451.33  | 718.87   | 424.68  | 430.74   |
| 8       | Haryana              | 185.06              | 80.93    | 185.10  | 200.77   | 167.73  | 78.54    |
| 9       | Himachal Pradesh     | 98.98               | 92.56    | 103.27  | 87.12    | 97.27   | 95.95    |
| 10      | Jharkhand            | 160.40              | 63.33    | 171.07  | 137.67   | 160.88  | 78.77    |
| 11      | Karnataka            | 450.54              | 508.39   | 476.84  | 382.57   | 439.77  | 434.99   |
| 12      | Kerala               | 136.74              | 122.85   | 140.54  | 0.00     | 132.26  | 273.99   |
| 13      | Madhya Pradesh       | 551.98              | 625.70   | 579.67  | 693.25   | 541.01  | 535.13   |
| 14      | Maharashtra          | 688.47              | 780.42   | 728.84  | 629.83   | 683.27  | 675.84   |
| 15      | Manipur              | 36.14               | 12.95    | 38.00   | 12.64    | 35.85   | 13.22    |
| 16      | Meghalaya            | 41.04               | 28.53    | 43.34   | 29.10    | 40.81   | 76.93    |
| 17      | Mizoram              | 33.06               | 23.40    | 34.55   | 34.55    | 32.56   | 32.28    |
| 18      | Nagaland             | 26.70               | 54.70    | 27.87   | 9.29     | 26.44   | 37.41    |
| 19      | Odisha               | 293.08              | 111.93   | 308.94  | 286.96   | 289.54  | 534.19   |
| 20      | Punjab               | 158.35              | 170.11   | 159.60  | 259.37   | 148.77  | 141.18   |
| 21      | Rajasthan            | 644.38              | 591.86   | 669.01  | 415.17   | 622.71  | 141.81   |
| 22      | Sikkim               | 12.21               | 16.76    | 12.89   | 4.29     | 12.09   | 3.98     |
| 23      | Tamil Nadu           | 367.76              | 416.88   | 379.65  | 262.37   | 352.04  | 503.17   |
| 24      | Telangana            | 263.99              | 279.08   | 276.37  | 234.06   | 256.08  | 253.29   |
| 25      | Tripura              | 18.44               | 3.44     | 19.13   | 22.03    | 17.89   | 48.84    |
| 26      | Uttar Pradesh        | 578.63              | 655.91   | 624.31  | 541.09   | 582.69  | 576.36   |
| 27      | Uttarakhand          | 99.05               | 85.80    | 103.98  | 42.58    | 97.23   | 61.34    |
| 28      | West Bengal          | 212.57              | 138.33   | 224.70  | 451.67   | 209.20  | 136.11   |
| 29      | A& N Islands         | 20.01               | 20.52    | 20.22   | 6.74     | 15.12   | 15.12    |
| 30      | Chandigarh           | 5.62                | 0.00     | 5.65    | 0.00     | 6.16    | 0.00     |
| 31      | Dadra & Nagar Haveli | 4.52                | 0.00     | 4.57    | 4.57     | 5.61    | 5.61     |
| 32      | Daman & Diu          | 2.77                | 0.00     | 2.80    | 0.00     |         |          |
| 33      | Delhi                | 62.49               | 0.00     | 59.99   | 0.00     | 34.15   | 0.00     |
| 34      | Jammu & Kashmir      | 348.87              | 344.75   | 137.85  | 152.96   | 94.51   | 79.40    |
| 35      | Ladakh               | -                   | -        | 103.82  | 17.36    | 246.22  | 96.95    |
| 36      | Puducherry           | 12.51               | 0.00     | 12.01   | 4.00     | 8.47    | 8.47     |

\*Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of those States/UTs.

## ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3127 FOR ANSWER ON 30.03.2022 ASKED BY SHRI SATISH CHANDRA DUBEY REGARDING STATUS OF PROJECTS UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under EI&ISC schemes during each of the last three years:-

| Sl. No. | State / UT        | Amount in Rs. crore |        |         |        |         |        |
|---------|-------------------|---------------------|--------|---------|--------|---------|--------|
|         |                   | 2018-19             |        | 2019-20 |        | 2020-21 |        |
|         |                   | Alloc.              | Expd.* | Alloc.  | Expd.* | Alloc.  | Expd.* |
| 1       | Arunachal Pradesh | 15.00               | 15.00  | 40.00   | 26.49  | 33.50   | 33.44  |
| 2       | Assam             | 25.00               | 21.38  | 52.00   | 39.97  | 43      | 34.81  |
| 3       | Goa               | 30.00               | 25.77  | 20.00   | 16.11  | 10.5    | 6.39   |
| 4       | Gujarat           | 7.00                | 4.24   | 2.00    | 0.04   | 7.59    | 7.59   |
| 5       | Haryana           | 15.00               | 13.90  | 30.00   | 19.66  | 11.73   | 2.4    |
| 6       | Himachal Pradesh  | 12.50               | 8.20   | 12.00   | 8.35   | 6.98    | 6.48   |
| 7       | Karnataka         | 5.00                | 2.56   | 2.00    | 0.00   | 2.37    | 2.37   |
| 8       | Madhya Pradesh    | 0.00                | 0.00   | 0.00    | 0.00   | 6.3     | 6.62   |
| 9       | Maharashtra       | 4.00                | 0.78   | 2.00    | 0.00   | 0.00    | 0.00   |
| 10      | Manipur           | 25.00               | 27.91  | 25.00   | 22.50  | 40      | 39.99  |
| 11      | Meghalaya         | 15.00               | 14.15  | 22.00   | 20.44  | 20      | 19.5   |
| 12      | Mizoram           | 0.00                | 0.00   | 0.00    | 0.00   | 10      | 5.01   |
| 13      | Nagaland          | 55.00               | 55.46  | 130.00  | 147.80 | 72      | 71.59  |
| 14      | Odisha            | 10.00               | 14.72  | 55.00   | 37.87  | 46      | 44.63  |
| 15      | Punjab            | 15.00               | 10.24  | 3.50    | 1.80   | 1.2     | 1.22   |
| 16      | Rajasthan         | 15.00               | 9.96   | 5.00    | 1.86   | 0.00    | 0.00   |
| 17      | Sikkim            | 6.00                | 12.63  | 11.50   | 9.40   | 1.78    | 1.78   |
| 18      | Tamil Nadu        | 75.00               | 66.27  | 13.00   | 11.21  | 34      | 28.34  |
| 19      | Telangana         | 12.00               | 9.98   | 10.00   | 5.95   | 2.31    | 2.3    |
| 20      | Uttar Pradesh     | 90.00               | 93.78  | 26.00   | 25.91  | 0.00    | 0.00   |
| 21      | West Bengal       | 3.50                | 3.33   | 0.00    | 0.00   | 0.00    | 0.00   |
| 22      | Jammu & Kashmir   | 65.00               | 64.56  | 5.00    | 4.62   | 0.74    | 0.68   |

\*Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

Alloc. – Allocation

Expd. - Expenditure

## ANNEXURE - III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 3127 FOR ANSWER ON 30.03.2022 ASKED BY SHRI SATISH CHANDRA DUBEY REGARDING STATUS OF PROJECTS UNDER CRIF

The total number of safety crossings on State Roads and near railways and Railway crossings on State Roads sanctioned and completed under CRIF and EI&ISC schemes during last three years:-

| Length in km, Cost in Rs. crore             |                  |                     |         |      |                    |           |      |                                                   |         |       |                    |         |      |
|---------------------------------------------|------------------|---------------------|---------|------|--------------------|-----------|------|---------------------------------------------------|---------|-------|--------------------|---------|------|
| Sl. No.                                     | State/UT         | Railway Crossings   |         |      |                    |           |      | Safety crossings on State Roads and near Railways |         |       |                    |         |      |
|                                             |                  | Projects Sanctioned |         |      | Projects Completed |           |      | Projects Sanctioned                               |         |       | Projects Completed |         |      |
|                                             |                  | No.                 | Len gth | Cost | No.                | Len gth   | Cost | N o.                                              | Len gth | Co st | No .               | Len gth | Cost |
|                                             | 2018-19          |                     |         |      |                    |           |      |                                                   |         |       |                    |         |      |
| 1                                           | Chhattisgarh     | 1                   | 0       | 48   | 1                  | 0         | 21   | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 2                                           | Himachal Pradesh | 0                   | 0       | 0    | 0                  | 0         | 0    | 0                                                 | 0       | 0     | 5                  | 0       | 15   |
| 3                                           | Karnataka        | 0                   | 0       | 0    | 0                  | 0         | 0    | 10                                                | 500     | 28    | 16                 | 988     | 64   |
| 4                                           | Madhya Pradesh   | 1                   | 1       | 26   | 0                  | 0         | 0    | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 5                                           | Maharashtra      | 7                   | 0       | 551  | 1                  | 0         | 20   | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 6                                           | Tamil Nadu       | 0                   | 0       | 0    | 0                  | 0         | 0    | 6                                                 | 5       | 387   | 3                  | 4       | 318  |
| 7                                           | Uttarakhand      | 0                   | 0       | 0    | 0                  | 0         | 0    | 9                                                 | 0       | 23    | 7                  | 0       | 20   |
| 8                                           | West Bengal      | 1                   | ROB     | 31   | 2                  | ROB       | 35   | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 2019-20                                     |                  |                     |         |      |                    |           |      |                                                   |         |       |                    |         |      |
| 1                                           | Chhattisgarh     | 0                   | 0       | 0    | 1                  | 0         | 70   | 0                                                 | 0       | 0     | 1                  | 27      | 17   |
| 2                                           | Himachal Pradesh | 0                   | 0       | 0    | 0                  | 0         | 0    | 0                                                 | 0       | 0     | 2                  | 0       | 2    |
| 3                                           | West Bengal      | 0                   | 0       | 0    | 1                  | ROB       | 105  | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 2020-21                                     |                  |                     |         |      |                    |           |      |                                                   |         |       |                    |         |      |
| 1                                           | Haryana          | 0                   | 0       | 0    | 5                  | ROB / RUB | 112  | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 2                                           | Karnataka        | 0                   | 0       | 0    | 0                  | 0         | 0    | 4                                                 | 35      | 24    | 4                  | 16      | 15   |
| 3                                           | Maharashtra      | 1                   |         | 25   | 0                  | 0         | 0    | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| 4                                           | West Bengal      | 0                   | 0       | 0    | 1                  | ROB       | 42   | 0                                                 | 0       | 0     | 0                  | 0       | 0    |
| Under EI&ISC scheme, the information is NIL |                  |                     |         |      |                    |           |      |                                                   |         |       |                    |         |      |

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